259 Written Answers

In reply to a question asked at a meet-ing organised by the Confederation of Indian Industry on 18th April, 1994, the Commerce Minister had said that India will not allow a situation where Indian Industry is wiped out. He had also stated that there must be a level playing field.

(c) Under the current economic reforms programme various measures have already been taken to enable the domestic industries attain international competitiveness.

Establishment of Invesment Promotion office

7016. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether the U.N.I.D.O. has recent ly suggested the establishment of an Investment Promotion office;

(b) if so, the deails thereof; and

(c) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT KRISHNA SAHI): (a) Yes, Sir.

(b) and (c) The details in this regard are not available with Government.

Setting up of new factories

7017. SHRI O.P. KOHLI: Will the PRIME MINISTER be pleased to state:

(a) whether permission is required *to* set up new factories in the country;

(b) if so, .the details thereof;

(c) whether the National Council for Applied Economic Research (NCAER) had carried out any survey in regard to the above; and

(d) if so, the findings and recommendations thereof and the action taken by Government thereon to remove the hurdlss to the way of grunt of permission to *establish* factories in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY

to Questions 260

(SMT. KRISHNA SAHI): (a) and (b) under the New Industrial Policy, 16 industries under compulsory licencing and 6 idustries reserved for public sector require prior approval of the Government. In addition, medium/large scale units- for manufacturing items reserved for small scale industries or seeking locational rtlaxation will have to obtain a licence.

(c) The National Council for Applied Economic Research (NCAER) has conducted 'Business Expectation Survey* (Round 9) in January, 1994.

(d) The finding* of this Survey, inter-alia, are that:

(i) The industry is optimistic about the performance of the economy;

(ii) Imports of raw materials have decreased;

(iii) Exports are expected to rise; and

(iv) The regulatory framework varies across regions.

The Central Government is interacting with the State Governments on a continuous basic to ensure that Industrial Projects are implemented expeditiously.

Hidustan Photo Films

7018. SHRI SANJAY DALMIA: Will the PRIME MINISTER be pleased to state

(a) whether it is a fact that Hindustan Photo Films at Ootacamund in Tamil Nadu is in the red;

(b) if *so*, the details thereof end the reasons therefor; and

(c) what steps Government are taking to meet the targeted production during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) and (b) Hindustan Photo Films (WF) has incurred provisional lawn of Rs. 117 crores and Rs. 70 crores in 92-93 and 93-94 respectively. The main reasons for the losses arc fierce competition and management problems.

(c) A budgetary provision of Rs. 40 crores (plan) has been made in BE 94-95 to enable the company to sustain its operations.

P.M.'s Rozgar Yojana

7019. SHRI YERRA NARAYANA-SWAMY: Will the PRIME MINISTER be pleased to state:

(a) to what extent employment has been created by the Prime Minister's Rozgar Yojana during 1993-94;

(b) what was its impact on Andhra Pradesh during the year 1993-94;

(c) whether any study has been conducted by any agency on the cost benefit aspect of this rural employment programme; and

(d) if so, the detail* thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI, M. ARUNACHALAM): (a) Against a target of 40,000 enterpries during 1993-94, 223927 applications were received and 820S0 applications have been recommended to the banks for sanction of loans for setting up enterprises under PMRY scheme. Final reports regarding cases sanctioned by banks upto 31st March, 1994 are still awaited. On ani average each enterprise, when operational, would provide employment to two persons.

(b) According *to* the information re ceived so far from the Government of Andhra Pradesh, 3135 applicants have, been sanctioned loans for setting up enterprises under PMRY scheme in Andhra Pradesh.

(c) No, Sir. As the scheme came into operation only from 2nd October 1993, it is premature to get any study conducted to And out its impact.

(d) Does not arise.

Provision to purchase) land for cultivation under PM.'s employment Programme

7020. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state: ,

(a) whether un-employed rural youth with agricultural back-ground will be given financial assistance under Prime-Minister's Employment Programme to purchase land for cultivation;

(b) if so, details of this policy;

(c) if not, tie reasons for not trying this proposal in a limited way; and

(d) whether Government will consider examining a proposal' *to* permit unemployed rural youth to buy land for cultivation?

THE MINISTER OP STATE IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) and (d) Prime Minister's Rozgar Yojna is mean to provide assistance to educated unemployed youth for setting up of micro enterprises through industry, service and business routes. Pur chase of land for cultivation is not covered under the scheme.

Financial crisis la M/s. Jessop & Co. Ltd.

7021. SHRI DIPANKAR MUKHER-JEE: Will the PRIME MINISTER be pleased *to* state:

(a) whether a decision had been taken in October, 1992 by Government of India to dispose of the land and premises of Head Office of lessop, & Co. Ltd. which is a subsidiary of BBUNL for the purpose of meeting the requirement of working capital and payment of statutory liabilities;

(b) if so,- why till now no further action has been taken on this issue and the. company is still facing acute warding capital crisis.